

(b) From 1st April, 1971, the L.I.C. has discontinued "Open Market" business and has also transferred its "Tied Accounts" business to one of its subsidiaries, the Oriental Fire and General Insurance Co Ltd The Corporation, however, continues to write General Insurance Business in the Public Sector

The decision was taken by the L.I.C. as a measure of rationalisation. The Morarka Committee had also recommended, though in other context, that the L.I.C. should transfer its "tied" business to the Oriental Fire and General Insurance Co Ltd and the Corporation's decision is in accordance with this recommendation

**Discrimination in Admission to Central School, Ramakrishnapuram, New Delhi**

737. SHRI NIHAR LASKAR  
SHRI S. M. KRISHNA

Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state

(a) whether the Principal of the Ramakrishnapuram Central School, New Delhi made discrimination in admitting the children in the 1st standard during the current year,

(b) if so, what was the total number of applications received and in how many cases provisional roll numbers were issued,

(c) in how many cases applications were rejected on the ground that their services were not transferable,

(d) whether in some cases where the words "on deputation" were mentioned, applications were rejected by the Principal in the Ramakrishnapuram Central School

but same types of certificates were entertained in the other Central Schools in Delhi,

(e) if so, whether attention of this was drawn by the parents to the Principal, and

(f) if so, whether Government propose to enquire into this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MEN UP-MANTRI) (SHRI D. P. YADAVA)

(a) No, Sir.

(b) In all, 820 applications were received for registration. No roll numbers were issued on provisional basis.

(c) No record of applications, not accepted, was maintained

(d) Applications which contained certificates to the effect that the employees concerned were transferable only on deputation, were not accepted by any of the Kendriya Vidyalayas in Delhi including the Kendriya Vidyalaya at R. K. Puram.

(e) It was brought to the attention of the Principal, Kendriya Vidyalaya, R. K. Puram that certificates showing the services as transferable on deputation was accepted in other Kendriya Vidyalayas in Delhi. On verification, however, this information was found to be incorrect.

(f) Does not arise.

**Proposals to Help States in Establishing Tourist Facilities**

738. SHRI NIHAR LASKAR Will the Minister of TOURISM AND CIVIL AVIATION (PARYATAN AUR NAGAR VIMANAN MANTRI) be pleased to state:

(a) whether it is a fact that Government have under consideration any